

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 372/94

Wednesday, this the 2nd day of March, 1994

DORAM

HON'BLE MR N DHARMADAN, JUDICIAL MEMBER

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Haridas P.K
S/o Janardhanan Nambiar
Vellur Post
Payyannur, Kannur District. .. Applicant

By Advocate Mr M Sasindran

Vs.

- 1 The Sub Divisional Inspector
of Post Offices, Payyannur Sub Division,
Payyannur.
- 2 The Superintendent of Post Offices,
Kannur.
- 3 Union of India rep. by Secretary,
Department of Posts, New Delhi.
- 4 The Employment Officer,
Taluk Employment Office,
Taliparamba, Kannur District. .. Respondents

By Advocate Mr C Kochunni Nair, Sr. CGSC

ORDER

N DHARMADAN, JUDICIAL MEMBER

Applicant, an Extra Departmental Delivery Agent,
Vellur P.O. is aggrieved against the notification
Annexure A1 A issued by the Employment Officer for
sponsoring names of candidates for regular selection.
Apprehending that his name would not be sponsored by
the Employment Officer, he approached this Tribunal
by filing this application. Relying on an earlier
judgment of this Tribunal in OA 1791/91 (Annexure A3),
he mainly prayed for a direction to Respondents to

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consider him also in the regular selection.

2 We have heard the learned counsel for respondents.

Having heard counsel on both sides, we are satisfied that the O.A. itself can be disposed of at the admission stage.

3 Accordingly, we admit the application and dispose of the same directing Respondent-1 to consider the applicant also in the regular selection of Extra Departmental Delivery Agent, Vellur P.O. by allowing him to sit in the test/ interview.

4 Application is disposed of. No costs.

Dated the 2nd March, 1994.



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



N DHARMADHAN
JUDICIAL MEMBER

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